

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 30.09.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)
For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 139/2021	Asish Kumar Rathi Liquidator for M/s. Ind Barath Power (Madras) Ltd	Abhijeet Sinha Shweta Dubey	

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 29/2021	C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
3.	Comp. App (AT)(CH)(Ins) No.44/2021	Mrs.Winifred john Vs Shri Kumar Rajan, Resolution Professional for Hindustan Newsprint Ltd & 3 Others WITH	Philip Mathew K.R.Jinan	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
4.	Comp App (AT)(CH)(Ins) No.56/2021	George A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
5.	Comp App (AT)(CH)(Ins) No.57 /2021	Bikas Bhattacharjee Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
6.	Comp App (AT)(CH)(Ins) No.58/2021	Arvindakshan Nair P K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
7.	Comp App (AT)(CH)(Ins) No.62/2021	Sunny KC Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
8.	Comp App (AT)(CH)(Ins) No.63/2021	Prasad Rajan Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
9.	Comp App (AT)(CH)(Ins) No.64/2021	Baby K I Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
10.	Comp App (AT)(CH)(Ins) No.65/2021	Babu Iype Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
11.	Comp App (AT)(CH)(Ins) No.66/2021	N. A. Gopalan Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
12.	Comp App (AT)(CH)(Ins) No.67/2021	Sathanathan Nair P E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

13.	Comp App (AT)(CH)(Ins) No.68/2021	Muralidharan Nair A K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
14.	Comp App (AT)(CH)(Ins) No.69/2021	George Joseph & 4 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
15.	Comp App (AT)(CH)(Ins) No.70/2021	V. S Mariamma Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
16.	Comp App (AT)(CH)(Ins) No.71/2021	Jose K J Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
17.	Comp App (AT)(CH)(Ins) No.72/2021	P R Ramachandran Nair Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
18.	Comp App (AT)(CH)(Ins) No.73/2021	Kunjamma PP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
19.	Comp App (AT)(CH)(Ins) No.74/2021	Ramachandran MP Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
20.	Comp App (AT)(CH)(Ins) No.75/2021	Krishnakumar V. G Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
21.	Comp App (AT)(CH)(Ins) No.76/2021	Dileep F Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
22.	Comp App (AT)(CH)(Ins) No.77/2021	Raju MP & 9 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
23.	Comp App (AT)(CH)(Ins) No.78/2021	Aishya T E Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
24.	Comp App (AT)(CH)(Ins) No.79/2021	Anil Kumar V & 33 others Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
25.	Comp App (AT)(CH)(Ins) No.80/2021	Sukumaran Nair A Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
26.	Comp App (AT)(CH)(Ins) No.81/2021	Mohan K K Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

27.	Comp App (AT)(CH)(Ins) No.82/2021	Anil Mukherjee E & another Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
28.	Comp App (AT)(CH)(Ins) No.83/2021	Thambatchan YM Mathews Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
29.	Comp App (AT)(CH)(Ins) No.84/2021	Vijayakimar KV Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
30.	Comp App (AT)(CH)(Ins) No.85/2021	Vijayakumary S Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others WITH	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4
31.	Comp App (AT)(CH)(Ins) No.86/2021	Raveendran V Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others	Jinan K. R Philip Mathew	P. V Dinesh Vidyalakshmi Vipin R1-R3 Shivsankar R Panicker R4

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
32.	Comp App (AT)(CH)(Ins) No. 185/2021	Arul Prasad Senniappan V Viprah Technologies Private Limited	P. J. Rishikesh P J Sriganesh Agil Vatachalam	Respondent Served on 28/08/2021
33.	Comp App (AT)(CH)(Ins) No. 195/2021	Upendra Kumar Agarwal Suspended Director of Surya Towers V State Bank of India & anr	S. Rajagopalan	Vidhya Lakshmi Vipin R1 AMR Bhavani R2
34.	Comp. App (AT)(CH)(Ins) No. 45/2021	Power Grid corporation of India ltd Vs ASTER Pvt ltd & 3 others WITH	M.S.Paul J Hudson Samuel	JVL Bharathi R1 NVS Associates -R2 Sivakumar -R3 VVSJN Raju R4
35.	Comp App (AT)(CH)(Ins) No. 162/2021	Jaguar Overseas Limited V Aster Private Limited & anr	M. Nagadeepak Lokeshwar Reddy Rohan Aloor	JVL Bharathi R1 Sivakumar Suresh R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT)(CH)(Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Vivekanand – R1 Chandra Mouli Prabhakar R. Prithviraj Pandian - R2 Haribabu Thotu IRP

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
37.	TA No. 69/2021(Comp APP(AT)(Ins) No. 209/2020)	Pativandla Srinivas Babu V Jayasiddhi Ganesh Enterprises P Ltd & anr	Snehil Sonam Gautam Singh Change of Vakalat Filed (Consent to be Furnished) Anguru Narayana Rao Jana Narayana Vigneshwaran	R1 Served on 27/09/2021 R2 Served on 25/09/2021

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1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - **PH No. : 044-2888 0500**
CELL : 9444687246

2.Court Officer - **PH No. : 044-2888 0450**
CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)